

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO - 2054
ANSWERED ON – 13/03/2023

PMKVY 1.0 TO 3.0

2054. SHRI PRADYUT BORDOLOI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:-

- (a) the number of candidates trained and placed under PMKVY 1.0, 2.0 and 3.0, State-wise;
- (b) whether the Government has assessed reasons for the low rate of placement of trained candidates under PMKVY and if so, the details thereof;
- (c) whether the Government has conducted any consultation with industry partners to assess reasons for low placement and scope for improvement;
- (d) the details of allocation and utilization of funds under PMKVY from 2015 till date;
- (e) whether low utilization of funds under PMKVY has been observed, if so, the reasons therefor; and
- (f) whether the Government is taking any steps to link training courses, curriculum and practical skills given under PMKVY with industry needs?

ANSWER

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI DHARMENDRA PRADHAN)

(a) The State wise details of candidates trained/oriented and reported placed under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) (PMKVY 1.0 to PMKVY 3.0) as on 31.12.2022 are placed at **Annexure**.

(b)& (c) PMKVY has two components namely Short Term Training (STT) and Recognition of Prior Learning (RPL). Placement opportunities are facilitated to STT certified candidates, while RPL is not linked with placements as it recognized the existing skills of candidate. Since inception i.e. 2015, till 31.12.2022, 56.64 lakh candidates have been certified under STT; Out of certified candidates, 24.36 lakh candidates have been reported placed in various sectors across the country which is around 43%. As per the evaluation study conducted of PMKVY 2.0 by NITI Aayog, the training provided under the scheme is relevant to the employers and they prefer candidates trained under PMKVY compared to untrained candidates.

In order to enhance the placement under the short term training of PMKVY, the last tranche, i.e., 30 percent of total payout is disbursed to training providers only on ensuring placement of the candidates. Also, RozgarMelas are organized to facilitate the placement.

(d) & (e) Under PMKVY since 2015, Rs. 11,880.50 crore have been allocated, out of which Rs. 9,903.83 crore have been utilized. Under the State component of the PMKVY 2.0, due to poor performance of the States, the financial allocation was rationalized from ₹3,050 crore to ₹2,419 crore (approximately). The reason for low performance of States includes delay in release of funds from State's treasury to SSDM, different payment process followed

by States/UTs, delay in submission of the UCs by States/UTs, slow clearance of technical / operational impediment with regard to on-boarding on SMART, SDMS, AEBAS, Skill India Portal etc.

(f) In order to improve the availability of skilled professional across the country, competency based skill development training aligning with National Skill Qualification Framework (NSQF) is being imparted under the scheme. NSQF-aligned job roles are developed by industry-led Sector Skill Councils (SSCs) covering various sectors.

ANNEXURE REFER TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2054 TO BE ANSWERED ON 13.03.2023

State-wise details of candidates trained and reported placed under PMKVY (PMKVY 1.0 to PMKVY 3.0) as on 31.12.2022.

S.No	TC State	PMKVY 1.0		PMKVY 2.0		PMKVY 3.0	
		Trained	Reported Placed	Trained	Reported Placed	Trained	Reported Placed
1.	Andaman And Nicobar Islands	194	0	2,797	124	923	0
2.	Andhra Pradesh	1,36,635	18,629	3,00,610	91,589	20,317	1,379
3.	Arunachal Pradesh	1,017	88	73,188	13,288	9,621	550
4.	Assam	33,408	3,694	6,54,610	60,808	32,722	2,728
5.	Bihar	92,047	12,047	5,01,505	1,12,993	39,665	2,408
6.	Chandigarh	5,052	396	20,460	5,813	1,428	152
7.	Chhattisgarh	37,302	1,351	1,33,201	25,812	8,862	947
8.	Delhi	1,05,772	5,244	3,77,441	72,455	19,362	646
9.	Goa	499	213	8,786	891	780	1
10	Gujarat	43,999	3,152	3,32,819	65,373	34,577	684
11	Haryana	86,446	8,278	5,38,692	1,49,424	26,357	1,279
12	Himachal Pradesh	22,891	2,158	1,13,133	24,076	12,717	951
13	Jammu And Kashmir	18,102	274	2,63,444	51,309	29,731	1,992
14	Jharkhand	28,773	1,855	2,31,033	26,748	14,409	852
15	Karnataka	77,051	13,877	4,06,146	58,960	34,041	1,388
16	Kerala	15,339	1,487	2,20,753	24,099	18,482	760
17	Ladakh	75	0	2,267	944	977	119
18	Lakshadweep	0	0	150	0	120	0
19	Madhya Pradesh	1,68,898	22,709	6,83,036	1,94,858	56,140	4,153
20	Maharashtra	1,09,435	10,844	10,53,149	69,061	54,704	946
21	Manipur	1,603	499	80,499	15,383	8,285	177
22	Meghalaya	1,899	110	41,355	13,246	4,701	239
23	Mizoram	1,030	93	25,442	9,291	5,794	298
24	Nagaland	1,271	77	34,980	5,968	6,091	135
25	Odisha	61,357	10,430	4,65,966	59,736	25,894	900
26	Puducherry	7,301	904	20,023	9,292	3,003	240
27	Punjab	84,620	10,630	3,21,821	1,16,041	28,700	2,241
28	Rajasthan	1,33,587	13,224	9,17,622	1,69,875	42,959	2,502
29	Sikkim	886	13	11,099	3,502	1,818	427
30	Tamil Nadu	1,69,214	44,752	5,51,251	1,23,880	39,201	3,666
31	Telangana	1,08,931	20,923	2,91,613	90,315	22,112	1,729
32	The Dadra And Nagar Haveli And Daman And Diu	488	207	9,363	2,578	283	32
33	Tripura	15,140	5,235	1,18,513	12,984	6,078	447
34	Uttar Pradesh	2,72,373	24,403	15,92,668	3,11,015	82,315	3,237
35	Uttarakhand	14,301	1,180	1,74,762	50,655	13,841	762
36	West Bengal	1,29,080	14,320	4,26,511	99,189	30,462	2,202
	Total	19,86,016	2,53,296	1,10,00,708	21,41,575	7,37,472	41,169
